

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
STARRED QUESTION NO. 233
ANSWERED ON 05/08/2025**

ASSISTANCE UNDER PMAY

***233. Shri UtkarshVermaMadhur:**

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether a house with a thatched roof made of straw is recognized as eligible for financial assistance under the Pradhan MantriAwasYojana (PMAY);**
- (b) if so, the reasons therefor; and**
- (c) whether low cost roof made of tin sheets are considered as thatched roof to extend the benefits of the PMAY scheme to more people, if so, the details thereof?**

**ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI SHIVRAJ SINGH CHOUHAN)**

(a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (c) OF LOK SABHA STARRED QUESTION NO. *233 TO BE ANSWERED ON 05.08.2025 REGARDING "ASSISTANCE UNDER PMAY"

(a) to (c): The Ministry of Rural Development is implementing the Pradhan Mantri Awaas Yojana - Gramin (PMAY-G) w.e.f. 1st April, 2016 to provide assistance to eligible rural households for the construction of Pucca houses with basic amenities to achieve the objective of "Housing for All" in rural areas. Under the PMAY-G, the initial target was construction of 2.95 crore houses during FY 2016-17 to 2023-24. The Government of India has approved continuation of implementation of the scheme for 5 more years during FY 2024-25 to 2028-29 to provide assistance to 2 crore additional houses as per the existing unit assistance.

Under PMAY-G, eligible beneficiaries includes all the houseless and households living in zero, one or two rooms with kutcha wall and kutcha roof (kutcha houses) as per Socio-Economic Caste Census (SECC-2011).

As per the SECC definition of Kutcha house, a kutcha house is a house with predominant material of wall of dwelling room being Grass, thatch, bamboo, plastic, polythene, mud, unburnt brick, wood, stone not packed with mortar and predominant material of roof of dwelling room being Grass, thatch, bamboo, wood, mud, plastic, polythene, handmade tiles.

However, an Expert Committee under the chairmanship of late Shri Nagesh Singh, Former Additional Secretary to the Government of India was constituted to provide its recommendations on the proposals from the States of Assam, Tripura, Punjab and Uttar Pradesh for revisiting the definition of Kutcha house under PMAY-G. As per the recommendations given by the Expert Committee, for the State of Assam and Tripura, decision was taken that for the state of Assam and Tripura, "the house with the CGI sheet roof and Kutcha wall may be considered as Kutcha house, whereas wall with moisture degradable materials like 'Icra' panels, unburnt bricks, etc. with external surface protected with cement sand plaster may be considered as pucca wall."
